केन्द्रीय सूचना आयोग

Central Information Commission

2 तल, विगं 'ब' / 2nd Floor, 'B' Wing अगस्त क्रान्ति भवन / August Kranti Bhavan भीकाजी कामा प्लेस/ Bhikaji Cama Place नई दिल्ली - 110066 / New Delhi – 110066

File No.1/59/2006/Admn-CIC

Date: - 28.01.2016

Corrigendum

In partial modification to this office Memorandum bearing even number dated 14.01.2016, the following changes are made against serial number 10 of the Annexure A of the said Memorandum:-

- (i) Power relating to grant of advances and withdrawals from General Provident Fund will be exercised by H.O.O. and H.O.D as per G.P.F rules.
- 2. All other entries remain unchanged.

(Shanti Prive Beck) 78.01.12 Joint Secretary (Admn.)

Copy for information to:-

- 1. PPS to CIC.
- 2. PPS to ICs for information of ICs.
- 3. PS to Secretary, CIC.
- 4. PS to AS, CIC.
- 5. Controller of Accounts (IFA to CIC), Ministry of PPG & P, Lok Nayak Bhawan, New Delhi.
- 6. Shri A.C. Patel, JS (P&B), HoD.
- 7. JS (Admn) /JS (M& R) / JS(Law).
- 8. Registrar (Consultant).
- 9. Pay & Accounts Officer, CAT, 1st Floor, AGCR Building, New Delhi.
- 10. Sh. S.K. Rabbani, DS (GA) & H.O.O.
- 11. All Deputy Secretary / Deputy Registrar
- 12. DDO / Cash Section / Financial Accountant / RTI Cell / CR / DAK Section / Library / Record Section
- 13. R. Malik, Scientist -D, NIC with a request to upload the office order on CIC Website.
- 14. Personal file/Guard file.